Sr. No. 9

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail App No. 08/2020

Sachin Patyal and others

...Applicant(s)/Petitioner(s)

Through: - Mr. Jagpaal Singh, Advocate

v/s

U.T. of Jammu and Kashmir

...Non-applicant/Respondent

Through: - Mr. Ravinder Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Learned counsel for the non-applicant seeks and is granted time to file objections by the next date.

Interim direction dated 29.04.2020 to continue till next date of hearing. The applicants shall attend the investigation without fail as and when required.

List on 07.07.2020.

(PUNEET GUPTA)
JUDGE

Jammu 20.05.2020 Tarun